

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FLOW BANGALORE WATERJET PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	FLOW BANGALORE WATERJET PRIVATE LIMITED
2. Date of incorporation of corporate debtor	01/09/2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31104KA2010FTC055032
5. Address of the registered office and principal office (if any) of corporate debtor	6/12, Primrose Road, Gurappa Avenue, Bangalore-560025, Karnataka, India.
6. Insolvency commencement date in respect of corporate debtor	13-September-2024 (Hon'ble NCLT Bengaluru Bench passed order no. C.P.(IB)No.16/BB/2023 dated 13-September-2024, and the scanned copy of the Hon'ble NCLT's Order was received on 13-September-2024 through NCLT's Portal)
7. Estimated date of closure of insolvency resolution process	12-March-2025 (being 180th day from Insolvency Commencement Date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Srinivas Thatikonda IBBI/IPA-002/IP-N00631/2018-19/11886
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka, India. Email: srinivas@srinivasthatikonda.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka, India. Email: flowbangaloreibc@gmail.com
11. Last date for submission of claims	27-September-2024 (being the 14 th day from the date of appointment of the Interim Resolution Professional)
12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Nil.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **FLOW BANGALORE WATERJET PRIVATE LIMITED** on 13-September-2024.

The creditors of **FLOW BANGALORE WATERJET PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 27-September-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14-September-2024
Place: Bengaluru



Srinivas Thatikonda
Interim Resolution Professional
IBBI/IPA-002/IP-N00631/2018-19/11886

In the matter of **FLOW BANGALORE WATERJET PRIVATE LIMITED**
AFA NUMBER: No: AA2/11886/02/061124/202971 | AFA Valid up to 06/11/2024

This came soon after Congress leaders, including Chief Minister Siddaramaiah, on Saturday came down heavily on the MLAs after the alleged conversa-

even though the 40% commission government has been removed, remnants of its corrupt legacy" persist. "As part of the ongoing clean-up campaign,

maina Congress has said it will approach the Karnataka Women's Commission to register a complaint against the MLA for insulting women.

State will tourism

The Hindu Bureau
MYSURU

The government will soon come out with a new tourism policy to attract more tourists to the State, Chief Minister Siddaramaiah has said.

After inaugurating a two-day Gaganachukki as lapathotsava 2024 in Willavalli taluk of Mandya district on Saturday evening, Mr. Siddaramaiah said he had discussed the potential for developing tourism in the State with Minister for Tourism H.K. Patil.

He said he had instructed Mr. Patil to come up with a new tourism policy to which he had agreed.

Pointing out that several countries across the world were earning a lot of money through tourism, Siddaramaiah said Karnataka too had a huge potential for promoting tourism in view of the large number of destinations best with natural beauty.

He identified Mysuru, Dakshina Kannada, Udupi, Shivamogga, Belagavi, and Chickballur among the districts in the State, where to

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Date : 14.09.2024
Place : Bengaluru
SrinivasThatikonda
Interim Resolution Professional
IBBI/IPA-002/IP-N00631/2018-19/11886

In the matter of FLOW BANGALORE WATERJET PRIVATE LIMITED

AFA NUMBER: No: AA2/11886/02/061124/202971 | AFA Valid up to 06/11/2024

No:EE/MI&GWDD/Koppal/PB/TP/2024-25/2821

Dated:12.09.2024

INVITATION FOR SHORT TERM TENDER

The Executive Engineer, Minor Irrigation and Ground Water Development Department Division Raichur district invites tenders from the eligible tenderers registered civil contractors as per standard bid documents KW-4 on E-procurement portal for 05 no of tender works pertaining to Raichur district. The Approximate amount for the mentioned work varies from Rs. 185.00 to 300.00 Lakhs. Two cover tender procedure as per rule 28 of the KTCP act shall be followed.

For more information the contractor can contact the undersigned during office hours and all information regarding tender can be had from website <http://eproc.karnataka.gov.in>. The tender documents can be downloaded from the above website address on or after 19.09.2024. Last date & time for receipt of tender is 27.09.2024 time 17.30 hours, Pre bid meeting will be held on 25.09.2024, 11.00 Hours, Date & time for opening of technical bid 30-09-2024 time 11.00 hours, date and time for opening of financial bid 01-10-2024 time 11.00 hours (technical bid sanction is accorded by the competent authority).

Sd/-Executive Engineer, Minor Irrigation and Ground Water Development Department Division Koppal.
DIPR/Koppal/380/KSMCA/2024-25

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN THAT, MR. RAHAMATH ULLA SHARIFF s/o. Mr. Saheb Khan & MRS. ALMAS BAND w/o Mr. Rahamath Ulla Shariff, both are residing at No. 477/1, Rohalla Miyan Mehalla Daira, Channappana, Ramanagar - 562 160 are the absolute owners of the property described in the Schedule hereunder.

It is brought to the notice of the general public that, our client has negotiated and decided to purchase the Schedule Property from the above said Owners. All persons having any claim against or to the Schedule Property or any part thereof by way of inheritance, mortgage, sale, conveyance, MOU, Agreement to Sell, G.P.A, transfer, lease deed, tenancy, license, lien, charge, trust, maintenance, easement, gift, exchange, possession, adverse possession or otherwise howsoever are hereby required to submit the same in writing along with documentary proof to the undersigned at their office as shown below within 15 days from the date of publication hereof, failing which our client shall proceed without any reference to such claim and the same, if any, will be considered as waived.

SCHEDULE PROPERTY

All that piece and parcel of the Immovable Property bearing House No. 777, BBMP Khata PID No. 65-94-777, measuring East to West 18.59 Meters (60.99 feet) and North to South 12.19 Meters (39.99 feet), totally measuring 226.60 Sq.Meters (2438.99 Sq.ft), in the layout formed by the MICO Employees House Building Co-Operative Society, 16th Main, BTM Rashtarakvi Kuvempu Nagar, Bangalore and bounded on:

East by : Road;
West by : Property No. 796;
North by : Property No. 778;
South by : Property No. 776;

Dated this 15th day of September 2024 at Bangalore.

M/S. LEGAL NEXUS
ADVOCATES & CONSULTANTS
No. 426, 24th Main, 25th Cross, Sector - 2,
H.S.R Layout, Bangalore - 560 102.
Phone: 080-65555914
Mobiler: 9945888974; 9164150690

OBITUARY & REMEMBRANCE

REMEMBRANCE

BIRTH / DEATH

THE ANGEL MY SWEET HEA



Smt. L. BALAM (LAKSHMI)
(W/o. K.Lakshmanan,
Retd. Indian Oil Corp. Lt)

We miss you every moment
That smile, that kindness
your unconditional love for
Not a single moment pass
by without thinking of you

MAY HER SOUL CONTINUE
TO REST IN PEACE
Fondly Remembered by
Husband, Daughters,
Sons-in-law & Grand Child

IN MEMORY OF YOUR LOVED ONES

To dedicate a space in this section
Please contact:
Bengaluru: 98455 29981,
Hubballi: 0836 - 2338600
Mangaluru: 0824 - 2417575,
from 10 a.m. to 9 p.m.

Online booking: www.thehinduads.com

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